NOON

12.00

(The Deputy Chairman in the Chair)

## PAPERS LAID ON THE TABLE

THE DEPUTY CHAIRMAN; Let the papers be laid on the Table. I won't permit anything. (Interruptions). Please don't disturb. I have to complete my official business. I won't allow anything, (interruptions). It will not go on record. (Interruptions) It is not going on record. I will not allow anybody to make noise until and unless I finish my official business. Even afterwards, I won't allow because the whole day is meant for official business. (Interruptions). Shri Balram Jakhar. (Interruptions).

SHRI M. VINCENT (Tamil Nadu): Let the Prime Minister come and make a statement. (*Interruptions*)

## Report and Account (1989-90) of the National Projects Construction Corporation Limited, New Delhi and related papers.

THE MINISTER OF AGRICULTURE (SHRI BALRAM JAKHAR): On behalf of SHRI V. C. SHUKLA I lay on the Table—

I. A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:—

(i) Thirty-third Annual Report and Accounts of the National Projects Construction Corporation Limited, New Delhi<sup> $\wedge$ </sup> for the year 1989-90, together with the Auditors' Report on the Accounts and the comments of trie Comptroller and Auditor General of India thereon.

(ii) Review by Government on the working of the corporation.

- II. Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (I) above. [Placed in Library. *See* No. LT 66/ 91]
- Report and Accounts (1989-90) of the Food Corporation of India, New Delhi and related papers.

- II. Report and Accounts (1989-90) of the Punjad State Warehousing Corporation, Chandigarh and related papers.
- 111. Notification of Food Corporation of India.

THE MINISTER OF STATE (EM DE-PENDENT CHARGE) OF THE MINIS-TRY OF FOOD (SHRI TARUN GOGOI): I lay on the Table:—

I. (1) A copy each (in English and Hindi) of the following papers, under sub-section (2) of section 35 of the Food Corporations Act, 1964:—

(i) Annual Report and Accounts of file Food Corporation of India, New Delhi for the year 1989-90<sup>^</sup> together with the Auditors' Report on the Accounts.

(ii) Review by Government on the working of the Corporation.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above [Placed in Library. *See* No. LT 219/91]

11(1) A copy each (in English and Hindi) of the following papers, under sub-section (11) of section 31 of the Warehousing Corporations Act, 1962, read with sub-clause (iii) of clause (c) of the Proclamation dated the 11th May, 1987, issued by the President in relation to the State of Punjab:—

(i) Twenty-third Annual Report and Accounts of the Punjab State Warehousing Corporation Chandigarh, for the year 1989-90, 'together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(ii) Review by Government on the working of the Corporation.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above. [Placed in Library. *See* No. LT-116/91]